NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/489/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: JANAKI PACKAGING PVT LTD

NAME OF THE RESPONDENT(S)

: MEGA SHIELD COATING PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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<u>ORDER</u>

Counsel for both the parties present. Counsel for Respondent has brought a cheque to the tune of Rs.25,000/- and the same is handed over to the Counsel for the Petitioner. Counsel for Respondent seeks time to make full and final settlement within three weeks. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)